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Title: Resignation of Shri G. Karunakara Reddy, an elected member from Bellary Parliamentary Constituency of Karnataka w.e.f. 3rd June, 2008.

MR. SPEAKER: Hon. Members, I have to inform the House that I have received a letter dated 3rd June 2008 from Shri G. Karunakara Reddy -- an elected Member from Bellary Parliamentary Constituency of Karnataka -- resigning from the membership of the Lok Sabha with immediate effect. I have accepted his resignation with effect from 3rd June 2008.

11.21½ hrs.